

**Unit Construction Company Private Limited**

List of Creditors under clause (ca) of regulation 13(2) of IBBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016.

Date of Commencement of CIRP: 12-02-2026; List of Creditors is Pursuant to claims received and updated as on 26-05-2026

(List of secured financial creditors (other than financial creditors belonging to any class of creditors))

(Amount in Rs.)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted										Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party	% of voting share in COC	Amount of contingent claim	Amount of any Mutual dues, that may be set off	Amount of claims not admitted	Amount of claims under verification		
1	Invent Assets Securitisation & Reconstruction Pvt Ltd	2-Mar-26	8,668,441,048.00	8,668,441,048.00	Secured Loan	As per Claim Form	-	No	70.76%	-	-	-	-	-	Debt Assignment with SBI and IDBI
2	Canara Bank	2-Mar-26	1,032,445,930.00	1,032,445,930.00	Secured Loan	As per Claim Form	-	No	8.43%	-	-	-	-	-	
3	Punjab National Bank	27-Feb-26	1,048,454,350.00	1,048,454,350.00	Secured Loan	As per Claim Form	-	No	8.56%	-	-	-	-	-	
4	HDFC Bank Ltd	9-Mar-26	1,429,116.00	1,429,116.00	Secured Loan	As per Claim Form	-	No	0.01%	-	-	-	-	-	
5	ICICI BANK Ltd	20-Mar-26	1,300,245,682.00	1,300,245,682.00	Secured Loan	As per Claim Form	-	No	10.61%	-	-	-	-	-	
6	Axis Bank Ltd	5-May-26	621,754,140.73	199,200,000.00	Secured Loan	As per Claim Form	-	No	1.63%	-	-	-	422,554,141	-	Documents requested for further verification of claim.
<b>TOTAL</b>			<b>12,672,770,266.73</b>	<b>12,250,216,126.00</b>		-	-		<b>100.00%</b>	-	-	-	-	<b>422,554,141</b>	
<b>TOTAL in Crs</b>			<b>1,267.28</b>	<b>1,225.02</b>		-	-							<b>42.26</b>	